

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:317
ANSWERED ON:27.02.2008
CLEANING OF YAMUNA RIVER
McLeod Smt. Ingrid

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Central Pollution Control Board (CPCB) has expressed grave apprehensions about the possibility of cleaning the Yamuna River by 2010 when Delhi is scheduled to host the Commonwealth Games;
- (b) if so, the Government's reaction thereto; and
- (c) the steps proposed to complete the project expeditiously before schedule ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a)to(c) The Central Pollution Control Board is monitoring the water quality of river Yamuna and their report indicates that the water quality of river does not comply with the desired standards in selected stretches of the river including Delhi.

Government of India has launched Yamuna Action Plan (YAP) for the abatement of pollution of river Yamuna with the assistance of the Japan Bank for International Cooperation in a phased manner. Under the phase-I of YAP launched in April, 1993, 753.25 million litres per day (mld) of sewage treatment capacity was created, of which 30 mld in Delhi. YAP-I was declared closed in February, 2003.

Under the YAP-II, which commenced in December, 2004 at an approved cost of Rs. 624 crore, major portion of the outlay of Rs. 387.17 crore, has been allocated to Delhi. A sewage treatment capacity of 135 mld is proposed to be created under YAP-II in Delhi. Besides, projects for the rehabilitation of 324 mld treatment capacity and rehabilitation / laying of trunk sewers for a length of 30.82 kms are also envisaged under the YAP-II.

In addition to the YAP, the Government of NCT of Delhi has also taken up large scale pollution abatement works for river Yamuna from its own resources. In this regard Delhi Jal Board has envisaged the laying of interceptor sewers along major drains, augmentation of sewage treatment plants, interception of small drains, rehabilitation of trunk sewers and construction of additional sewage treatment plants in a time bound manner.